

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1410
TO BE ANSWERED ON THE 4TH MARCH, 2016

AIS FOR VESSELS

1410. SHRI RAGHAV LAKHANPAL:

Will the Minister of DEFENCE जेके एच
be pleased to state:

- (a) the criteria for installation of Automatic Identification System (AIS) for ship/vessels; and
- (b) whether AIS has been made mandatory for ships/vessels and any incident of breach of AIS system reported if so, the details thereof and the action taken in this regard?

A N S W E R

MINISTER OF DEFENCE

जेके एच

(SHRI MANOHAR PARRIKAR)

महेश्वर प्रसाद

(a) As per International Maritime Organisation (IMO)'s SOLAS (safety of life at sea) regulation 19 of chapter-V, Automatic Identification System (AIS) is required to be fitted on-board all ships of 300 gross tonnages and upwards engaged on international voyages, cargo ships of 500 gross tonnages and upwards not engaged on international voyages and all passenger ships irrespective of size. The requirement became effective for all ships by 31st December 2004.

(b) AIS has been mandatory for ships / vessels of Indian registry in accordance with provisions as mentioned at (a) above. Further, pursuant of directions of National Committee on Strengthening Maritime and Coastal Security (NCSMCS) against threats from the sea, Director General Shipping has issued directives for implementation of fitment of AIS on Indian Ships. No incident of breach of AIS on-board the Merchant Ships / Vessels has been reported.
